

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-750(PB)/2019

IN THE MATTER OF:

Sh. Rakesh Kumar Nigam & Anr. Petitioner/Applicant
v.
Vardhaman Estates and Developers Pvt. Ltd. Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 05.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner -
For the Respondent Mr. Prashant Katara, Adv.

ORDER

Ld. Counsel for the applicant seeks time to file affidavit to the effect that the present applicant/home buyer is not covered under the ordinance dated 28.12.2019. Let the copy be served to the other side.

List on 17.05.2021.

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(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)